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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 567/2019

**L&L PARTNERS NEW DELHI (FORMERLY LUTHRA &
LUTHRA LAW OFFICES NEW DELHI) Appellant**

Through: Mr. Sumit Mangal and Mr. Vikas
Srivastava, Advocates.

versus

**JOINT COMMISSIONER OF INCOME-TAX, RANGE - 37, NEW
DELHI Respondent**

Through: Mr. Ajit Sharma, Senior Standing
Counsel with Ms. Adeeba Mujahid,
Junior Standing Counsel.

CORAM:

HON'BLE MR. JUSTICE VIPIN SANGHI

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

% 30.10.2019

List on 07.02.2020.

VIPIN SANGHI, J

SANJEEV NARULA, J

OCTOBER 30, 2019

Pallavi